

**APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

MUMBAI CIRCUIT BENCH

Appeal Nos. 211 of 2013 and 215 of 2013

Dated : 5th August, 2014

Present : **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Reliance Infrastructure Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **20TH & 21ST August, 2014 at
Delhi Bench.**

(Justice Surendra Kumar)
Judicial Member

vt

(Rakesh Nath)
Technical Member